

not apply to the elections in Nagaland and Meghalaya. This Bill will come into force after it is passed by the Parliament.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI P. VENKATASUBBAIAH: I introduce the Bill.

12.23 hrs.

#### MATTERS UNDER RULE 377

##### (i) DELAY IN IMPLEMENTATION OF THE EXPANSION SCHEMES OF SOME OF THE STEEL PROJECTS IN THE COUNTRY.

SHRI CHINTAMANI JENA (Bala-sore): Mr. Deputy-Speaker, Sir, There is an inordinate delay in implementing the expansion schemes of some major steel projects like Bhilai, Bokaro and Rourkela. Delay have occurred mostly on account of the failure of construction agencies and equipment suppliers to keep to time schedule. The delay has resulted in cost escalation by over Rs. 1500 crores. Cost estimate of these projects have increased because of changes in the scope of the projects and consequent increase in the quantity of work.

Government of India has set the target for undertaking the expansion programme of these steel plants during the Sixth Plan. But if things are allowed to go like this, the expansion schemes of these steel plants cannot be completed during the current plan period.

Therefore, Government of India should constitute a special cell to go into the various factors which have led to the delay

in implementing the expansion scheme of the above mentioned steel projects. Some way and means should be found to modernise and expand these steel plants within the time schedule.

##### (ii) BONUS TO EMPLOYEES OF STATIONERY OFFICES OF THE GOVERNMENT.

SHRI SOMNATH CHATTERJEE (Jadavpur): Although, after persistent demands and movements launched by the employees, the Government of India has granted productivity-linked bonus to the employees of the Printing Presses belonging to the Government, yet, surprisingly, such bonus has not been given to the employees of the Stationery Offices of the Government. The Stationery Offices are ancillary to the Printing Presses and are part and parcel of the Printing, Stationery and Publication Department of the Government of India. There cannot be any justice whatsoever for denying the benefit of payment of bonus to the employees of the Stationery Offices. National Federation of Printing, Stationery and Publication Employees has already brought it to the notice of the Government the injustice that has been caused to the employees of the Stationery Offices and I urge upon the Government to immediately make payment of bonus also to the employees of the Stationery Offices.

The productivity linked bonus which has been given for the year 1980-81 is for 15 days only and has been presumably computed on a *ad hoc* basis. It is also necessary that the formula for computing the productivity-linked bonus should be finalised after discussion with the National Federation of Printing, Stationery and Publication Employees and the bonus should be paid on proper computation also for the years 1979-80 and 1981-82 at an early date.

##### (iii) DEVELOPMENT OF COAL MINES IN ORISSA.

\*SHRI RASA BEHARI BEHERA (Kalahandi)\* Orissa has two coal fields,

\*The Original Speech was delivered in Oriya.